

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF COROMANDEL AGRICO PRIVATE LIMITED

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                          |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Coromandel Agrico Private Limited                                                                                                                                                                        |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | December 16,1998                                                                                                                                                                                         |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | ROC- Kanpur                                                                                                                                                                                              |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U74899UP1998PTC064041                                                                                                                                                                                    |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | E9, Industrial Area, Sikandrabad, Bulandshahr-Uttar Pradesh,-203205.                                                                                                                                     |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | April 19,2022                                                                                                                                                                                            |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | October 16,2022                                                                                                                                                                                          |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Sushil Kumar Singhal<br>IBBI/IPA-001/IP/P-01655/2019-2020/12536                                                                                                                                          |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | <b>Address:</b><br>A-3/504 Krishna Apra Gardens,<br>Plot no-7, Vaibhav Khand,<br>Indirapuram, Ghaziabad, UP – 201014<br><b>Email ID</b> <a href="mailto:sksinghal66@gmail.com">sksinghal66@gmail.com</a> |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: 532, 5th Floor, Somdatt Chamber-II, Bhikaji Cama Place, New Delhi-110066<br>Email ID: coromandel.cirp@gmail.com                                                                                 |
| 11.                  | Last date for submission of claims                                                                                                    | May 03,2022                                                                                                                                                                                              |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                                                                                                                       |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                                                                                                       |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br><br>Not Applicable                                                                                                |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Coromandel Agrico Private Limited** on April 19,2022

The creditors of **M/s Coromandel Agrico Private Limited**, are hereby called upon to submit their claims with proof on or before May 03, 2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, (Not Applicable) shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 (Not Applicable) to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.04.2022  
Place: Ghaziabad

  
**SUSHIL KUMAR SINGHAL**  
Interim Resolution Professional  
IBBI/IPA-001/IP/P-01655/2019-2020/12536  
**IBBI/IPA-001/P-01655/2019-2020/12536**